

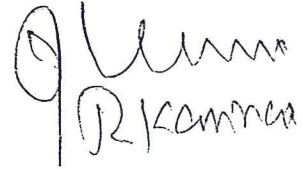

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

18

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/648/ (IB)/2017
NAME OF THE PETITIONER(S) : ENCORE HEALTHCARE LTD
NAME OF THE RESPONDENT(S) : BAFNA PHARMACEUTICALS LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	R/Kannan	P.C.S. for Bafna Pharmaceuticals for	
2)	Tk Bhaskar Vikram P Jain Shwetha Vasudevan	counsel for the Applicant	

ORDER

Counsels representing both the parties are present and stated that there is a chance to settle the matter. Counsel for petitioner prayed for time to get instructions from the petitioner regarding the proposal for payment of Rs.16 lakhs by the respondent. The matter is adjourned at request of both the counsels. Put up on 18.12.2017.

-sd-

S Vijayaraghavan
Member (Technical)

-sd-

K Anantha Padmanabha Swamy
Member (Judicial)